

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 37 of 2013 &
IA No. 55 of 2013

Dated : 24th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GMR Energy Ltd. ... Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Alok Shankar

Counsel for the Respondent (s): Mr. Sanjay Sen, Sr. Advocate
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for Karnataka
Utilities
Mr. M.G. Ramachandran for Govt. of
Karnataka

Appeal No. 303 of 2013

**Bangalore Electricity Supply
Company Ltd. & Ors. ... Appellant(s)**

Versus

GMR Energy Ltd. & Ors. .. Respondent(s)

Counsel for the Appellant (s) : Mr. Gopal Jain

Mr. Alok Shankar

Counsel for the Respondent (s): Mr. Sanjay Sen, Sr. Advocate

Mr. Anand K. Ganesan for R.6

Mr. M.G. Ramachandran for Govt. of
Karnataka

ORDER

Written Submissions have been filed by all the parties after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js